

Minutes of the Meeting dated 11.09.2012

Present :

1. Shri Satyananda Mishra, Chief Information Commissioner
2. Smt Annapurna Dixit, Information Commissioner
3. Smt Sushma Singh, Information Commissioner
4. Shri Vijai Sharma, Information Commissioner
5. Shri Rajiv Mathur, Information Commissioner
6. Shri Basant Seth, Information Commissioner
7. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda : 1 :- The progress on the proposed convention of the Commission 2012

“**RTI : Lessons Learnt**” will be the theme of the 7th Annual Convention of Commission.

Agenda : 2 :- The statement on Registration/ Disposal of the cases for the month of August 2012

The Commission noted.

Agenda : 3 :- Detailed analyses of pending statement as prepared by each of the Registries manually

The Commission noted. The Chief Information Commissioner directed that Secretary CIC would take a meeting of all Deputy Registrars of the registries to discuss and organize cent percent registration of all received Dak; which are fit to be registered as appeals and complaints as per RTI Rule 2012. This task must be completed by 30.9.2012

Agenda: 4:- Proposal for hike in pay packages of the DEO/Stenographer etc. of the Commission

The Commission approved the proposal of hike in remuneration of the DEO/Stenographers/Drivers and Peons working on outsource basis as recommended by the Administration, except for two drivers whose matter would be considered separately.

The Commission accorded in principle approval to the proposed hike in remuneration in case of outsourced Stenos, DEOs, Drivers deployed in the Commission. The date of disbursal will be decided by Chief Information Commissioner.